

Title: Introduction of the Securities Laws (Amendment) Bill, 1999 and Securities Laws (Second Amendment) Bill, 1999.

11.12 hrs

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956 and the Securities and Exchange Board of India Act, 1992.

MR. SPEAKER: The question is :

"The leave be granted to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956 and the Securities and Exchange Board of India Act, 1992."

The motion was adopted.

SHRI YASHWANT SINHA: Sir, I introduce** the Bill.

11.13 hrs.

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to move for leave to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956, the Securities and Exchange Board of India Act, 1992 and the Depositories Act, 1996.

MR. SPEAKER: The question is :

"That leave be granted to introduce a Bill further to amend the Securities Contracts (Regulation) Act, 1956, the Securities and Exchange Board of India Act, 1992 and the Depositories Act, 1996."

The motion was adopted.

SHRI YASHWANT SINHA: Sir, I introduce** the Bill.

**Published in the Gazette of India, Extraordinary Part-II, Section ,
dated 8.10.99.